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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/173/2016  
PETITION NUMBER : CP/3/2016  
NAME OF THE PETITIONER(S) : ARAVIND NADATHUR  
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1)	Narayan Kumar Murthy	for Respondent 2	Narayan
2)	K. JAYABAR	Advocate Commissioner	K. Jayabar
	M/S - G. Sivashankaran & G. Akila	Counsel to Petitioner	G. Akila

ORDER

Counsels for both the parties are present. The Advocate Commissioner in person present. R2 has shown that there has been some inconvenience, due to which, he could not cause his appearance before the Advocate Commissioner and prayed for time. At request, time is enlarged with the direction that R2 shall co-operate with the Advocate Commissioner for preparation of the inventory etc. before next date of hearing. The Advocate Commissioner is directed to submit the report on next date of hearing. Put up on **09.02.2018 at 10.30 A.M.**

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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